

**GOVERNMENT OF INDIA**  
**MINISTRY OF EDUCATION**  
**DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2502**  
**TO BE ANSWERED ON 01.08.2022**

**Use of Maithili Language in Schools**

**†2502. SHRI GOPAL JEE THAKUR:**

Will the Minister of Education be pleased to state:

- (a) whether the Maithili language which is included in the Eighth Schedule of the Constitution spoken by crores of people has not been included in the CBSE Course at Primary level; and
- (b) if so, whether the Government proposes to get the said language taught at Primary level and if so, by when it is likely to be started?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**( SMT. ANNPURNA DEVI)**

(a): Central Board of Secondary Education (CBSE) does not prescribe curriculum for classes I to VIII and schools affiliated to it are to follow the curriculum developed by NCERT. As per the curriculum followed by the schools affiliated to CBSE, there is complete freedom to teach any regional language of India including Maithili till class VIII.

(b): National Council of Education Research and Training (NCERT) is in the process of developing National Curriculum Framework (NCF) for school education based on the recommendations of NEP 2020 to provide road map for the implementation of policy perspective changing inputs from the states and UTs using bottom-up approach.

As per NEP 2020 the medium of instruction in all schools up to primary level should be the mother tongue/ home language/ regional language of the children.

NEP 2020 has recommended flexibility in Three Language Formula and therefore States, UTs, and learners will have the choice in selecting languages for study at different stages of school education.

Programmes under Ek Bharat Shreshtha Bharat provide for familiarisation with languages mentioned in the Eighth Schedule of the Constitution of India. (Reference NEP 2020 - Multilingualism and the power of language - 4.11, 4.12, 4.13, 4.16)

Further, since education is in the concurrent list of Constitution therefore States/UTs may also make decisions in consonance with NEP 2020 and subsequently the National Curriculum Framework (NCF) and respective State Curriculum Framework (SCF) regarding teaching and learning of languages at the level of school education.

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